

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
STARRED QUESTION NO. 126  
TO BE ANSWERED ON 09.02.2026**

**ENROLMENT UNDER EPF**

**†\*126. SHRI UJJWAL RAMAN SINGH:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the details of the current minimum salary limit for enrolment under the Employees' Provident Fund (EPF);**
- (b) whether the Government proposes to enroll ASHA, Anganwadi and Mid-Day Meal workers under the Employees' Provident Fund;**
- (c) if so, the details thereof; and**
- (d) if not, the reasons therefor?**

**MINISTER OF LABOUR AND EMPLOYMENT  
(DR. MANSUKH MANDAVIYA)**

**(a) to (d): A statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 126 FOR 09.02.2026 BY SHRI UJJWAL RAMAN SINGH REGARDING ENROLMENT UNDER EPF.**

**(a) to (d): As per provision of the EPF Scheme, 1952, all employees of the establishment registered with EPFO, drawing wage up to Rs. 15,000/- are mandatorily required to be covered and this Scheme only applies to the employees of the organized sector.**

**ASHAs are community health volunteers. They receive fixed incentive for routine and recurring activities on monthly basis. In addition, they are provided performance-based incentives for various activities under National Health Programs. States/ UTs are also providing additional State-specific incentives over and above those approved by the Government of India.**

**In addition, ASHAs across the States/UTs have been enrolled in various Social Security Schemes, including Pradhan Mantri Shram Yogi Maan Dhan (PM-SYM), Pradhan Mantri Jeevan Jyoti Beema Yojana (PMJJBY) and Pradhan Mantri Suraksha Beema Yojana (PMSBY) as per the eligibility norms. ASHAs along with their family members are also provided with health care annual coverage of ₹ 5 Lakhs under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (ABPMJAY).**

**The primary responsibility of strengthening public healthcare system, including support for ASHA workers lies with the respective State/UT Governments. The Ministry of Health and Family Welfare provides technical and financial support to the States/UTs to strengthen their public healthcare system, based on their Programme Implementation Plans (PIPs) and within the overall resource allocation.**

**Under Mission Saksham Anganwadi & Poshan 2.0, Anganwadi Worker (AWW) and Anganwadi Helpers (AWH) are honorary workers from the local community. The AWWs and AWHs are provided a monthly honorarium for rendering their services on part-time basis. Many State Governments are also providing additional top up to the existing honorarium. AWWs and AWHs, along with their family members are also provided with health care annual coverage of ₹ 5 Lakhs under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (ABPMJAY).**

**Under PM Poshan Scheme, Cook-cum-Helpers (CCH) are honorary workers. They receive honorarium for providing various services. Several states supplement this amount with additional funds from their budget.**

**Anganwadi Workers, Anganwadi Helpers and Cook-cum-Helpers can also enroll in various Social Security Schemes, including Pradhan Mantri Shram Yogi Maan Dhan (PM-SYM), Pradhan Mantri Jeevan Jyoti Beema Yojana (PMJJBY) and Pradhan Mantri Suraksha Beema Yojana (PMSBY) as per the eligibility norms. Further, the Central government provides policy framework, guidelines and funding on cost-sharing basis. The primary responsibility for their implementation lies with respective State/UT governments.**

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